

force by the police for any purpose whatsoever comes to notice, instructions require an immediate inquiry to be conducted into the circumstances of the case. If any prima facie evidence of excessive or illegitimate use of force is found, the delinquent officer is liable for severe punishment which may include institution of criminal proceedings against him.

**Purchase of Diesel Electric Boats by
Pakistan Navy**

60. SHRI PRATAPRAO B. BHOSALE : Will the Minister of DEFENCE be pleased to state :

(a) whether Government are aware that Pakistan is planning to purchase new 'Romeo' class diesel-electric boats from China in order to expand and modernise its naval fleet ;

(b) if so, the details thereof ;

(c) whether Government have conveyed their serious concern to Pakistan about this development ; and

(d) the steps proposed to be taken to neutralise this latest development ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI

PANIGRAHI) : (a) and (b). The Government have seen press reports to this effect.

(c) No, Sir.

(d) The Government carefully monitor all developments having a bearing on the country's security and take appropriate measures to maintain full defence preparedness at all times.

**Implementation of 20-Point Programme
by State**

61. SHRI S.G. GHOLAP : Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state :

(a) the latest position of the five States which stand first by serial number and which are the last five States which stand at the bottom in implementing 20-Point Programme ;

(b) the main criteria whereby numbers are given to the States in Programme Implementation ; and

(c) the main five points where generally all States are lacking in progress ?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI) : (a) The statement below gives the ranks of first five States and the last five States in the implementation of 20-Point Programme during 1987-88 :

1st 5 States	Rank	Last 5 States	Rank
Punjab	1	Haryana	19
Uttar Pradesh	1	Meghalaya	19
Maharashtra	3	Assam	21
Orissa	3	Jammu and Kashmir	22
Gujarat	5	Manipur	22
Tamil Nadu	5	Mizoram	24
		Nagaland	25

(b) Performance assessment criteria of States is classified under four categories :

Marks

Category 'A' 90% or more achievement of the target	3
Category 'B' Achievement above National average	2
Category 'C' Achievement below National average	1
Category 'D' Nil achievement	0

The rank is based on the performance in 20 items, which are covered in the Monthly Progress Report. Wherever the States are not implementing all these items, only those items out of these 20 items are taken into account. Further, the rank is based on percentage of marks obtained to the total marks eligible by each State.

(c) The main five points where the States performance remained poor i.e. below 80% achievement against their targets are— (i) Sterilisation, (ii) Immunisation of Children, (iii) Distribution of Surplus Land, (iv) Equivalence of Sterilisation (Intra-Uterine Device, Conventional Contraceptives and Oral Pill Users), and (v) Economically Weaker Section Houses provided.

Para-Military Forces Personnel Killed During GNLf Agitation

62. SHRI D.B. PATIL : Will the Minister of HOME AFFAIRS be pleased to state the number of para-military forces personnel killed during GNLf agitation since the beginning of the agitation till June 1988?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : Eleven personnel of CRPF and one person of BSF were killed since the beginning of GNLf agitation till June, 1988.

Delay of Central Projects in Gujarat

63. SHRI RANJITSINGH GAEKWAD : Will the Minister of PLANNING be pleased to state :

(a) whether it is a fact that several Centrally sponsored projects of different

Departments are not coming up on schedule in Gujarat due to improper planning and lack of resources ;

(b) whether delayed projects are facing the problem of undue escalation of costs ;

(b) if so, the details of such projects of the Departments of Irrigation, Power, Forest, Land Development and Heavy Industries sponsored by Union Government and under implementation of State Government ;

(d) the details regarding funds made available for these projects, time limit fixed for completion of each such project present stage of their execution and escalation of cost, if any ; and

(e) the measures taken to complete the projects as per schedule and to achieve the targets fixed ?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI) : (a) to (e). In the case of Centrally sponsored schemes, Central Government provides assistance as per the prescribed norms. However, the actual execution of the schemes and expenditure incurred on them depend upon the utilisation of assistance by the State Government. While the progress of important schemes and projects in the State's Plan is reviewed generally by the Planning Commission at the time of Annual plan discussion and in greater detail by the Administrative Ministries, it is really for the State Government to monitor the day-to-day progress of physical and financial targets. The Central assistance is made available on re-imbusement basis.

Allocation for Industrial Development in West Bengal

64. SHRI GADADHAR SAHA : Will the Minister of PLANNING be pleased